

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 102(ND)17
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

**NAME OF THE COMPANY: M/s. Ms. Niyati Jagirdar & Anr. V/s. M/s. NVM Design & Contracts
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Abhinav Vashisth, Senior Counsel ,with
Ms. Priya Singh, Advocate
Ms. Sneha Janakiraman, Advocate


For Respondent (s): Mr. U.K. Choudhary, Senior Counsel with
Ms. Manisha Choudhary, Advocate
Mr. Karan Malhotra, Advocate
Mr. Mansumyek Singh, Advocate
Mr. Nahush Jain, Advocate for R-1 to 5

Order

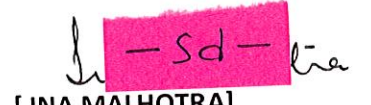
Ld. Senior counsel appearing on behalf of the respondents has submitted that the compilation of the record directed to be filed in court number to thousands of pages. A set duly certified by a lawyer is being handed over to the petitioner's counsel.

Ld. Sr. Counsel appearing on behalf of the petitioner has submitted that in case of aberration, they be given liberty to file an affidavit in this respect. Liberty granted.

To come up for final arguments on 9th November 2017. Interim orders to continue.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]